

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. (IB)-113(ND)/2017**  
**C. A. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017**

**NAME OF THE COMPANY: M/s. Mr. Sanjeev Jain V/s. M/s. Eternity Infracon Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code,2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** Mr. Akashdeep Kakkar, Advocate for Petitioner

**ORDERS**

Notice to the Respondent returnable on 3<sup>rd</sup> July, 2017. Dasti.

*Sd/-*  
**(S. K. Mohapatra)**  
**Member Technical**

*Sd/-*  
**(Ina Malhotra)**  
**Member Judicial**